

**OFFICE OF THE DISTRICT JUDGE - V : SOUTH DISTRICT-CUM-
JUDGE INCHARGE, PATIALA HOUSE COURTS, NEW DLEHI.**

ORDER

In pursuance of the provision of sub-section (1) & (2) of section 5 of the Right to Information Act, 2005 (22 of 2005), I being District Judge-V, South and South-East District, Patiala House Courts, New Delhi hereby designate Shri Ramesh Chand Chaudhary, Superintendent, Office of the District Judge-V, South District as Public Information Officer, South and South-East District, Patiala House Court, New Delhi. He shall be performing duty as Public Information Officer in addition to his present duties.

In the absence/non availability of Shri Ramesh Chand Chaudhary, P.I.O., Shri Om Prakash Rehgar, Superintendent, Patiala House Courts, New Delhi is designated as Link Public Information Officer of South and South-East District, Patiala House Courts, New Delhi.

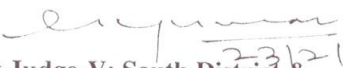

23/2/10
(GURDEEP KUMAR)

**District Judge-V: South District &
Judge Incharge, Patiala House Courts**

No Admn./ DJ-V/SD/PHC/09/ 1219-1299 dated Delhi the 23-2-10

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District Judge 01, II, III, IV, VI, VII, VIII & IX, Delhi/Delhi.
3. The Secretary (AR), Administrative Reform Department, 7th Level, Delhi Secretariat, Govt. of NCT of Delhi.
4. All the Judicial Officer, South and South-East District.
5. The Chief Metropolitan Magistrate, Delhi.
6. Shri Ramesh Chand Chaudhary, Superintendent, South & South-East District.
7. Sh. Om Prakash Rehgar, Superintendent, Patiala House Courts.
8. P. S. to Ld. District Judge-V, South District, Patiala House Courts.
9. All the Branches of South District.
10. All the PRO/APRO, Delhi/New Delhi.
11. Website committee, Tis Hazari Courts, Delhi.
12. Secretary, New Delhi Bar Association and all Bar Association of all Courts complex, Delhi/New Delhi.
13. Notice Board of all Courts complex, Delhi/New Delhi.


23/2/10
**District Judge-V: South District &
Judge Incharge, Patiala House Courts**